

[श्री मुहम्मद इस्माइल]

आपको कहना चाहता हूँ कि वैसा आन्दोलन फिर होगा जो 8.33 परसेन्ट के बोनस के लिये हुआ था।

श्री हुकूम खन् कछबाय : उससे भी तेज होगा।

श्री मुहम्मद इस्माइल : और इतना तेज होगा कि फिर आपको कहना पड़ेगा कि इसमें भी सी० आई० ए० के लोग घुस गये हैं।

MR. DEPUTY-SPEAKER: The hon. Member may continue on the next day.

MR. DEPUTY-SPEAKER: We take up Private Members' Bills now.

15.00 hrs.

PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL*

(Amendment of sections 2, 3 etc.)

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954".

The motion was adopted.

SHRI P. VENKATASUBBAIAH: I introduce the Bill.

CHILD MARRIAGE RESTRAINT (AMENDMENT) BILL*

(Amendment of sections 2, 3 etc.)

श्री लक्ष्मीनारायण पांडेय (मन्सूर) उपाध्यक्ष

महोदय, मैं प्रस्ताव करता हूँ कि बाल विवाह अधरोध अधिनियम, 1929 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Child Marriage Restraint Act, 1929".

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय : मैं विधेयक पुरःस्थापित करता हूँ

COIR INDUSTRY (AMENDMENT) BILL*

(Amendment of sections 4, 8 etc.)

SHRI C. K. CHANDRAPPA (Tellicherry): I beg to move for leave to introduce a Bill further to amend the Coir Industry Act, 1953.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Coir Industry Act, 1953".

The motion was adopted.

SHRI C. K. CHANDAPPAN: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 290A)

SHRI R. P. ULAGANAMBI (Vellore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.